

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 20-05-2026 To 20-05-2026~All rows are shown

| Sl No. | Case Type | Filing No. | Name of Petitioner | Name of Learned Advocate | Compliance By Date | List of Defect(s) |
|--------|------------|------------|--|--------------------------|--------------------|--|
| 1 | CO | 1718/2026 | CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD AND ANR Mobile:9749510113 | AMAR SINGH | 22-06-2026 | COURT DIST. NOT MATCHING |
| 2 | CPAN | 691/2026 | ASIT RANJAN NASKAR AND ANR Mobile:8670762449 | DEVSPANJAN DAS | 22-06-2026 | WPA ORDER COPY NOT FOUND |
| 3 | CRM (A) | 1412/2026 | ASHIS @ ASHISH MONDAL Mobile:9830271526 Email:AKRD31@GMAIL.COM | DEBLINA DE | 22-06-2026 | 1) ... IDENTITY CARD NOT SIGN. BY THE DEPONENT |
| 4 | CRM (A) | 1415/2026 | GANESH MONDAL Mobile:8910676839 Email:ADVOCATESUBHRAJITDEY@GMAIL.COM | SUBHRAJIT DEY | 22-06-2026 | 1) ... VAKALATNAMA IS BLANK |
| 5 | CRM (A) | 1429/2026 | IRSAD ALI @ IRSHAD ALI Mobile:9830457192 Email:KOCHIDATTA@GMAIL.COM | APURBA KUMAR DATTA | 22-06-2026 | 1. VICTIM ID DISCLOSED IN P1 |
| 6 | CRM (A) | 1432/2026 | RAJIB ALI Mobile:7980641436 Email:ADVRAJADAS1436@GMAIL.COM | RAJA DAS | 22-06-2026 | 1. ACT 2. VICTIM ID DISCLOSED 3. VAKALATNAMA FILL UP |
| 7 | CRM(M) | 1229/2026 | SHYAMAL DAS @ BIMAL DAS Mobile:7003372991 Email:ADVOCATE.DUTTA@GMAIL.COM | DATTATREYA DUTTA | 22-06-2026 | ANOTHER HIGH COURT BAIL APPLICATION IS ALREADY PENDING. |
| 8 | CRM (NDPS) | 1079/2026 | SUNDER DEEP AND ORS Mobile:8697112937 Email:ADVOCATESUBHO@GMAIL.COM | SUBHADEEP GHOSH | 22-06-2026 | 1) ATTACH DELIVERY REPORT OF EW471492321IN ... 2) ATTACH SELF ATTESTED COPY OF PHOTO ID CARD OF THE DEPONENT ... 3) CRM(NDPS) 1696/2025 CASE YEAR WRONGLY MENTIONED IN 1ST PARA ... 4) T.R. CASE TYPE WRONGLY MENTIONED IN 1ST PARA ... 5) CORRECTIONAL HOME NAME INCOMPLETE IN 1ST PARA |
| 9 | CRM (NDPS) | 1082/2026 | EKUB SEKH Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM | ARUP KUMAR BHOWMICK | 22-06-2026 | 1) ATTACH DELIVERY REPORT OF EW357698857IN ... 2) ORDER DATE OF CRM(NDPS) 807/2025 WRONGLY MENTIONED IN 1ST PARA |

| Sl No. | Case Type | Filing No. | Name of Petitioner | Name of Learned Advocate | Compliance By Date | List of Defect(s) |
|--------|-----------|------------|--|--------------------------|--------------------|--|
| 10 | FMAT | 178/2026 | MONI MANJUSHA NANDY Mobile:7980138339 Email:NANDY_NATH@YAHOO.CO.IN | | 22-06-2026 | THROUGH MISSING IN 1ST AND 2ND COPY |
| 11 | FMAT | 180/2026 | RANGAN GUPTA @ MISRA Mobile:8697788652 | SATABDI DEY | 22-06-2026 | ADV. THROUGH MISSING |
| 12 | FMAT (MV) | 244/2026 | BIJAY MONDAL Mobile:7001596553 | OINDRILA SINHA | 22-06-2026 | PETITIONER NAME SPELLING NOT MATCHIN WITH CERTIFIED COPY HEADING |
| 13 | MAT | 905/2026 | DHANANJAY YADAV AND ORS Mobile:8981837017 | ANIMESH PAUL | 22-06-2026 | LIST OF PAPERS VAKA MISSING |
| 14 | MAT | 908/2026 | MANAS KUMAR MONDAL Mobile:8240850210 Email:PRITAMMODAK871@GMAIL.COM | PRITAM MODAK | 22-06-2026 | LIST OF PAPER VAKA MISSING |
| 15 | RVW | 146/2026 | BIREN TUDU Mobile:9433366269 | PAMPA DEY (DHABAL) | 22-06-2026 | SERIAL NO. GIVEN IN ADDRESS |
| 16 | SAT | 128/2026 | MUNURUDDIN AND ANR Mobile:9474864944 | GURU SADAY DUTTA | 22-06-2026 | LIST OF PAPERS ISSUE |
| 17 | WPA | 11473/2026 | SUDHIR KUMAR DEY AND ANR Mobile:7602421688 Email:SUBHASISBANERJEE8387@GMAIL.COM | SUBHASIS BANDYOPADHYAY | 22-06-2026 | MENTION PIN CODE FOR RESP. 5 AND 6. |
| 18 | WPA | 11529/2026 | ICICI HOME FINANCE COMPANY LIMITED Mobile:9038174252 Email:VIVEKSSSAHA@GMAIL.COM | VIVEK SAHA | 22-06-2026 | MENTION DIST. FOR RESP SL. 2 |
| 19 | WPA | 11533/2026 | REKHA SARKAR Mobile:9831157919 Email:SUBRATAMUKHERJEE@GMAIL.COM | WASHEF ALI MONDAL | 22-06-2026 | INDEX IS NOT FILLED UP |
| 20 | WPA | 11540/2026 | JISHNU DEY Mobile:8458091240 Email:DEBOTTAM.ADV.CHC@GMAIL.COM | DEBOTTAM DAS | 22-06-2026 | MENTION STATE FOR RESP. NO.1. |
| 21 | WPA | 11577/2026 | ROJINA SARKAR Mobile:8116894680 Email:BUSRA.KHATOON04@GMAIL.COM | BUSRA KHATUN | 22-06-2026 | DISTRICT NAMES ARE MISSING IN CAUSE TITLE |
| 22 | WPA | 11602/2026 | TANOY CHOWDHURY Mobile:9433724875 Email:MULLICK.INDRA@GMAIL.COM | INDRA PROSAD MULLICK | 22-06-2026 | THERE IS AN ERROR IN CAUS TITLE (VS MISSING). |
| 23 | WP.CT | 110/2026 | AMALA DAS MANDAL Mobile:9433220607 | SOUMITRA CHATTERJEE | 22-06-2026 | SURNAME MANDAL IN THE PETITION IS NOT PROPER AS TRIBUNAL ORDER (MONDAL). |

| Sl No. | Case Type | Filing No. | Name of Petitioner | Name of Learned Advocate | Compliance By Date | List of Defect(s) |
|--------|-----------|------------|--|--------------------------|--------------------|---|
| | | | Email:SOUMITRACHATTERJEE607@GMAIL.COM | | | YOU ARE REQUESTED TO CORRECT THE NAME OR MENTIONED AS @ |
| 24 | WP.CT | 111/2026 | SATYANARAYAN KUMAR MISHRA Mobile:9875551928 Email:ADVOCATE.MNB@GMAIL.COM | MANABENDRA NATH | 22-06-2026 | PET. STATE WRONG MENTIONED |

Printed On 21-05-2026